

number of cases compared to other States.

Criminal Proceedings against Spurious Drug Manufacturers in Delhi

480. SHRI RAM BHAGAT PASWAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any criminal proceedings for manufacture of sub-standard drugs have been initiated against any drug manufac-

turer of Delhi during the last two years; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). During the years 1986 and 1987 Drugs Control Organisation, Delhi Administration Delhi has launched prosecutions in the court against 4 persons/firms of Delhi for manufacture of Sub-standard drugs. The details are as given below:

<i>S. No.</i>	<i>Name of Person/Firm</i>	<i>Details</i>
1.	M/s Mek Pharma, A-10/15, Jhilmil Industrial Areas, Delhi.	For manufacturing spurious/ sub-standard Analgin Tablets, Sulphaguanidine Tablets and Mandrex Tablets.
2.	M/s Vijay Kumar Goel XIV/257, Prakash Gali, Teliwara, Delhi	For manufacturing without licence spurious/sub- standard Iodex.
3.	Jai Narain Johri, 9564, Library Road, Azad Market, Delhi.	For manufacturing without licence spurious/sub- standard Boroline.
4.	amesh Kumar, 100 Bharat Nagar Delhi.	For manufacturing without licence spurious/sub- standard Boroline.

Classical Dances in University Courses

481. SHRI SOMNATH RATH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether classical dances have not been included in the University courses despite the fact that Indian dance is appreciated all over the world; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAH): (a) No, Sir. Courses in classical dances are offered by a number of Universities. For example, the M.S. University of Baroda, Kurukshetra University, Bangalore

University, Mysore University, Banasthali Vidyapith, and Rabindra Bharati University, Calcutta, are offering certificate/diploma/degree courses and research programmes in classical dances.

(b) Does not arise.

[*Translation*]

More Coaches to Shekhawati Express

482. SHRI MOHD. AYUB KHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Shekhawati Express is the only train for the people of Jhunjhunu and Sikar to Delhi;

(b) whether in view of increasing number of passengers there is any proposal to provide more coaches to this train;

(c) if so, by what time and the number of coaches proposed to be added; and

(d) if not, whether there is a proposal to start some new train to cope with the increasing traffic?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Besides 33/34 Shekhawati Express which is a direct train between Jhunjhunu/Sikar and Delhi there are two more services which provide connection between the two points at Loharu.

(b to (d). Because of acute shortage of Metre Gauge coaches on Indian Railways, presently it is neither possible to attach more coaches on Shekhawati Express nor feasible to introduce new train on the section.

[*English*]

Proposal for a National level meeting of Transport Ministers

483. SHRI P.M. SAYEED: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government have received a proposal from Government of Kerala to hold a national level meeting of Transport Ministers;

(b) if so, the main objectives mentioned in the proposal;

(c) whether a demand for grants from the Union Government based on the vehicle population has also been suggested; and

(d) if so, the reaction of Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) No, Sir.

(b) to (d). Do not arise.

[*Translation*]

Regularisation of Casual Labourers

484. SHRI RAM NAGINA MISHRA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of employees working as casual labour in his Ministry at present;

(b) the number of such employee's working as casual labour who were made permanent during the last two years; and

(c) whether it is a fact that no appointments are being made in his Ministry at present and the posts lying vacant are likely